

GOVERNMENT OF MEGHALAYA
OFFICE OF THE DEPUTY COMMISSIONER EAST KHASI HILLS DISTRICT
::SHILLONG::

ORDER

(No.C&S.7/2020/Vol-IX/283, Dated Shillong the 2nd July, 2020)

In continuation to this Office Order No.C&S.7/2020/Vol-IX/237, Dated Shillong the 28th June, 2020, shops located at Jhalupara, Mawbah and Barapthar area under Zone-IV / Jhalupara Outpost of Lumdiengjri Police Station operating from fixed premises are no longer permitted to open on daily basis but shall open **only** as per the schedule below w.e.f. 08:00 AM to 08:00 PM.

Days/Dates	-	-	-	-	03-07-2020 Friday	04-07-2020 Saturday
Sl No of shops allotted	-	-	-	-	1 & 3	2 & 4
Days/Dates	06-07-2020 Monday	07-07-2020 Tuesday	08-07-2020 Wednesday	09-07-2020 Thursday	10-07-2020 Friday	11-07-2020 Saturday
Sl No of shops allotted	2 & 4	1 & 3	2 & 4	1 & 3	2 & 4	1 & 3
Days/Dates	13-07-2020 Monday	14-07-2020 Tuesday	15-07-2020 Wednesday	16-07-2020 Thursday	17-07-2020 Friday	18-07-2020 Saturday
Sl No of shops allotted	1 & 3	2 & 4	1 & 3	2 & 4	1 & 3	2 & 4

Barring permission to open daily, the Shop owners and the customers shall strictly follow all the other conditions in the aforementioned Order No.C&S.7/2020/Vol-IX/237, Dated Shillong the 28th June, 2020 without fail, especially with reference to the following:

1. Maintain Social Distancing of at least 6 feet.
2. Not to overcrowd in one area/ shop.
3. Frequent sanitization and Hand Hygiene.
4. Respiratory etiquette.
5. To wear mask by Shopkeepers and Customers. This is mandatory and non-compliance will entail action of closure of the shops concerned.
6. Not to spit in public places.
7. Cooperate with management made by the District Administration and District Police.
8. Ensure compulsory compliance to conditions in Prohibitory Order No.C&S.3/2009/PT.II/230, Dated Shillong, the 29th June 2020 and Night Curfew Order No.C&S.3/2009/PT.II/231, Dated Shillong, the 29th June 2020 which are promulgated under Section 144 CrPC.



(Smti M War Nongbri, IAS)
Deputy Commissioner,
East Khasi Hills District.
Shillong.

Copy to:-

1. P.S to the Chief Secretary to the Government of Meghalaya for kind information of the Chief Secretary.
2. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Home Police Department for kind information of the Addl. Chief Secretary.
3. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Political Department for kind information of the Addl. Chief Secretary
4. The Commissioner of Divisions, Khasi, Jaintia and Ri-Bhoi Districts for kind information.
5. The Commissioner and Secretary to the Government of Meghalaya, Health & Family Welfare Department for kind information.
6. The Commissioner of Transport, Government of Meghalaya for kind information.
7. The Director of Information and Public Relations, Meghalaya **for information and to cause wide circulation, Press Release and giving publicity through fixed loud speaker.**
8. The Superintendent of Police, East Khasi Hills District for kind information and necessary action.
9. The Superintendent of Police (Traffic), East Khasi Hills District for kind information and necessary action.
10. The SDO (Civil), Pynursla/ Sohra Civil Sub-Division for information and necessary action.
11. All the Addl. Deputy Commissioner, Law and Order/CEO, DDMA/In Charge Essential Commodities, East Khasi Hills District for kind information and necessary action.
12. All BDOs, East Khasi Hills District for information and necessary action.
13. The Incident Commander, Zone-IV, Shillong for information and necessary action to ensure full compliance of all the SOPs of Government.



Deputy Commissioner,
East Khasi Hills District,
Shillong.